

**IN THE COURT OF SHRI AJAY GULATI :
SPECIAL JUDGE (PC ACT) CBI-12, ROUSE AVENUE COURT
COMPLEX, NEW DELHI**

RC No. BDI/2011/E/0002 CBI BS&FC

CBI Vs. Texcomash International Limited and others

**Application for release of documents and desealing of two bank lockers
moved by applicant Shri Luv Bhardwaj**

3.7.2020

Present : Shri Manohar Malik and Shri Vinod Kumar, Ld. Counsel for applicant
Luv Bhardwaj .

Shri Sukant Vats, Ld. PP for CBI.

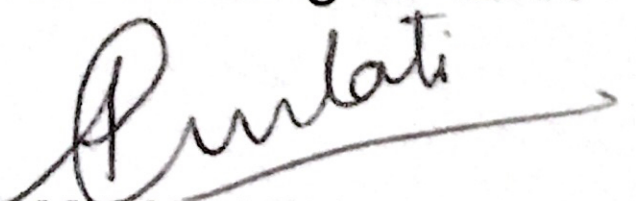
Insp. Anuj Kumar, HIO of the case.

Present proceedings have been taken up through Video
Conference hosted by Court Reader Shri Virender Yadav.

The matter has been listed today for the purpose of taking up
the application moved on behalf of applicant Luv Bhardwaj seeking return of the
documents which were seized during the course of investigation as also desealing of
two lockers which were sealed by the CBI during the course of investigation.

Part arguments have been addressed.

Put up again on 8.7.2020 through Video Conferencing at 12.00
noon for further consideration.


(AJAY GULATI)

Spl. Judge (PC Act) CBI -12

RADCC/New Delhi/3.7.2020